

(S)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

.....

O.A. 290/94.

New Delhi, this the 11th day of April, 94.

SHRI J.P.SHARMA, MEMBER (J).

Major (Retd.) S.S. Sirohi,
son of Shri Mahinder Singh,
78/1, Raiwala Cantonment
District Dehradoon (U.P.)

Office Address :

Retired as a Major on 31.10.1993
from 31 BATALIAN NCC HARIDWAR
Under the organisation of Director
General, NCC, R.K.Puram, New Delhi. ...Applicant

By advocate : Shri D.P. Avinash.

Versus

Union of India, Through:

1. The Secretary,
Ministry of Defence,
South Block, New Delhi.
2. Station Commander,
Army Station Head Quarters,
Raiwala Cantonment
District Dehradoon (U.P.) ...Respondents

O R D E R (ORAL)

Shri D.P. Avinashi appearing for the applicant
gave a statement at the Bar that he does not want to
withdraw.
press this application and be allowed to/ The application
is, therefore, dismissed as withdrawn.

J.P. Sharma

(J.P.SHARMA)
MEMBER (J)

'KALRA'